

आयकर अपीलिय अधिकरण] पुणे न्यायपीठ "बी" पुणे में  
IN THE INCOME TAX APPELLATE TRIBUNAL PUNE BENCH "B", PUNE  
(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM  
AND SHRI PARTHA SARATHI CHAUDHURY, JM

आयकर अपील सं. / ITA No.1954/PUN/2019  
निर्धारण वर्ष / Assessment Year : 2015-16

Mrs. Sangeeta Rajesh Kulgod,  
13, Vimal Sadan, Lane No.11,  
Prabhat Road, Pune – 411 004.

..... अपीलार्थी /  
Appellant

PAN : AGOPK9717E.

बनाम v/s

The Income Tax Officer,  
Ward 3(1), Pune.

..... प्रत्यर्थी /  
Respondent

Assessee by : None  
Revenue by : Shri Sudhendudas

सुनवाई की तारीख / Date of Hearing : 15.07.2021  
घोषणा की तारीख / Date of Pronouncement : 27.07.2021

**आदेश / ORDER**

This is an appeal filed by the assessee directed against the order of learned Commissioner of Income Tax (Appeals) – 3, Pune dated 15.10.2019 for the assessment year 2015-16.

2. Before us, the appellant sought permission to withdraw the appeal vide his application dt.22.01.2021 on the ground that the issue involved in this appeal stands settled under the Vivad Se Vishwas Scheme, 2020 and the said application is in process and Form 3 is awaited. The assessee is ready to withdraw the appeal under the circumstances if a conditional order is passed to that effect.

3. The ld. DR has no objection in case the assessee wishes to withdraw the appeal.
4. In view of the request made by the assessee, we permit the assessee to withdraw the appeal. However, if the Respondent Department disapproves the application of the assessee filed under Vivad se Vishwas Scheme, the assessee is at liberty to file an application to restore the appeal before this Tribunal.
5. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced on 27<sup>th</sup> day of July, 2021.

Sd/-

**(PARTHA SARATHI CHAUDHURY)**  
न्यायिक सदस्य/JUDICIAL MEMBER

Sd/-

**(INTURI RAMA RAO)**  
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 27<sup>th</sup> July, 2021.  
Yamini

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent
3. CIT(Appeals) – 3, Pune.
4. Pr.CIT – 2, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “बी” /  
DR, ITAT, “B” Pune;
6. गार्ड फाईल / Guard file.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.